

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019

NAME OF THE COMPANY: Gaurav Goyle V/s Kriti Prakashan Pvt Ltd

SECTION OF I & B CODE: 9 IBC

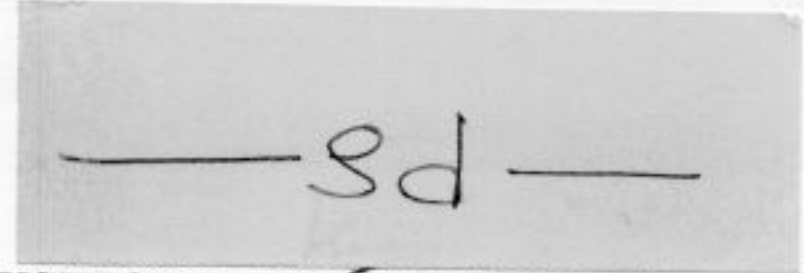
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP NO.(IB)460/ALD/2019**

None for the petitioner.

A perusal of the earlier order of this Court dated 21.11.2019 shows that, on that date also, none appeared on behalf of petitioner. Thus, the present petition is dismissed for non prosecution.

**Dated: 10.12.2019**



**(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)**